

50/100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T/A No.....292/2006

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SECTION OFFICER (Judl.)

FROM NO. 4  
 ( SEE RULE 24 )  
 CENTRAL ADMINISTRATIVE TRIBUNAL  
 GUWAHATI BENCH:

1. Original Application No. 292/06  
 2. Misc Petition No. /  
 3. Contempt Petition No. /  
 4. Review Application No. /

Applicant(s) Chandra Sekhar Hazarika

Respondent(s) U.O.I. QM

Advocate for the Applicant(s) X.S. Mannan.....  
Mrs. U. Sharmi.....

Advocate for the Respondent(s) C.G.S.....

Notes of the Registry	Date	Order of the Tribunal
1. Application is in form of F.C. for Rs. 30/- 2. Date of issue (P.C.D.O.) No. 280, 9.3.28.77 Dated 3.12.06	4.12.06	Heard counsel for the parties. Hearing concluded. The C.A. is disposed of at the admission stage in terms of the order passed separately and kept in separate sheets. No costs.
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

O.A. No. 292 of 2006

DATE OF DECISION 04.12.2006

Shri Chandra Sekhar Hazarika

.....Applicant/s

Mr. Y. S. Mannan

.....Senior Advocate for the  
Applicant/s.

- Versus -

U.O.I. & Ors.

.....Respondent/s

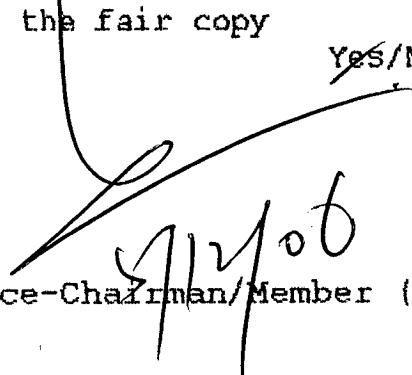
Mr. Manjula Das, Addl.C.G.S.C

.....Advocate for the  
Respondents

CORAM

THE HON'BLE MR. K.V. SACHIDANANDAN, VICE CHAIRMAN

1. Whether reporters of local newspapers may be allowed to see the Judgment? Yes/No
2. Whether to be referred to the Reporter or not? Yes/No
3. Whether to be forwarded for including in the Digest Being complied at Jodhpur Bench & other Benches? Yes/No
4. Whether their Lordships wish to see the fair copy of the Judgment? Yes/No

  
Vice-Chairman/Member (A)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH.**

Original Application No. 292 of 2006.

Date of Order : This the 4<sup>th</sup> Day of December, 2006.

**THE HON'BLE MR K.V.SACHIDANANDAN, VICE CHAIRMAN.**

Shri Chandra Sekhar Hazarika,  
Son of late Tuileswar Hazarika,  
Resident of Milan Nagar,  
P.O. C.R. Building  
Dibrugarh-786 003.

....Applicant

By Advocate Mr Y.S. Mannan

- Versus -

1. Union of India,  
represented by the Director General of Posts,  
Government of India,  
Ministry of Communications & Information Technology,  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi.
2. The Chief Postmaster General,  
Assam Circle, Meghdoot Bhawan,  
Guwahati-1.
3. The Superintendent of Post Offices,  
Dibrugarh Division,  
Dibrugarh-786 001.
4. Sri Prasanta Kumar Das,  
Postal Assistant,  
Office of the S.S. Post,  
Assam Circle, 3<sup>rd</sup> Floor,  
Meghdoot Bhawan, Guwahati-1. .... Respondents

By Mrs Manjula Das, Addl.C.G.S.C

**ORDER**

**K.V.SACHIDANANDAN (V.C)**

The applicant who is a Postal Assistant in the department of Post, Dibrugarh has applied for the Inspectors

✓

examination in the year 2005 and by Annexure-B letter dated 26.5.2005 he was declared selected on merit and in the SC quota. The vacancy for the said post as reflected in page 19 of the O.A. one for SC and no ST. His selection was reiterated vide Annexure-E letter dated 18.8.2006 but to his utter surprise the said selection was cancelled by the respondents vide Annexure F letter dated 22.9.2006. The contention of the applicant is that though he has been given a hall ticket in 2006 examination he did not appear as he has already been selected in the year 2005. He has pleaded that one Shri Prasanta Kumar Das has been selected in his place on the ST category which was not a declared vacancy as per schedule. Aggrieved by the certain action of the respondents he has filed this O.A. seeking the following reliefs.

- (i) To quash the impugned revised list of selected candidates for Inspector of Post Offices Examination 2005 issued vide letter dated 22.9.06 by the Respondent No.1.
- (ii) To direct the respondent authorities to appoint the applicant in consonance with the order of merit for Inspector of Post Offices Examination 2005 result issued vide letter dated 31.7.06 issued by the respondent No.2.

2. Heard Mr Y.S.Mannan, learned counsel for the applicant and Mrs Manjula Das, learned Addl.C.G.S.C for the respondents.

3. When the matter came up for hearing learned counsel for the applicant submitted that the applicant has already filed a representation dated 23.10.2006 and he is in total darkness about the action of the respondents. He further submitted that he will be satisfied if a direction is given to respondent No.2 to consider and



dispose of the Annexure-I representation dated 23.10.06 within a time frame. Learned counsel for the respondents has submitted that he has no objection. In the interest of justice this Tribunal direct the 2<sup>nd</sup> respondent or any other competent authority to dispose of the above representation within a period of 2 months from the date of receipt copy of this order. In the meantime the applicant is also directed to forward the copy of the O.A and other documents to the 2<sup>nd</sup> respondents.

O.A. is disposed of as above. In the circumstances no order as to costs.



( K.V.SACHIDANANDAN )  
VICE CHAIRMAN

pg

X

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORIGINAL APPLICATION NO.

292/06

1. a) Name of the Applicat :- C. S. Hazarika

b) Respondants :- Union of India & Ors

c) No. of Applicant(S) :-

2. Is the application is the proper form :- Yes/No.

3. Whether name & desription and address of the all papers been furnished in cause title :- Yes/ No.

4. Has the application been duly signed and verified :- Yes/ No.

5. Have the Copies duly signed :- Yes/ No.

6. Have sufficient number of copies of the application been filed :- Yes/ No.

7. Whether all the annexure parties are impleaded :- Yes/ No.

8. Whether English translation of documents in the Language : Yes/ No.

9. Is the application is in time :- Yes/ No.

10. Has the Vakalatnama/Memo of appearance/Authorisation is filed :- Yes/ No.

11. Is the application by IFO/BD/For Rs: 50/- 286932877

12. Has the application is maitanable :- Yes/ No.

13. Has the Impugned order original duly attested been filed : Yes/ No.

14. Has the legible copies of the annexures duly attested filed :- Yes/ No.

15. Has the Index of documents been filed all available:- Yes/ No.

16. Has the required number of enveloped bearing full address of the respondents been filed:- Yes/ No.

17. Has the declaration as required by item 17 of the form:- Yes/ No.

18. Whether the relief sought for arises out of the single :- Yes/ No.

19. Whether the interim relief is prayed for :- Yes/ No.

20. In case of condonation of delay is filed is it supported :- Yes/ No.

21. Whether this Case can be heard by Single Bench/ Division Bench:

22. Any other point:-

23. Result of the Scrutiny with initial of the Scrutiny clerk the application is in order:-

the application is in order.

Normal  
11/12/06  
SECTION OFFICER (J)

DEFUTY REGISTRAR

(Signature)

१०८/२००६

गुवाहाटी न्यायपीठ  
Guwahati Bench

**BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI**

292  
**Original Application No: of 2006**

Sri Chandra Sekhar Hazarika

..... APPLICANT

-VERSUS-

The Union of India & Ors.

..... RESPONDENTS

**I N D E X**

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Filed By :-

*Y.S. Mannan*  
Y.S. Mannan  
Advocate

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

292  
Original Application No: of 2006

**SYNOPSIS AND LIST OF DATES**

26.05.99	The applicant was appointed as Postal Assistant in the Deptt. of Posts, Dibrugarh Circle, Dibrugarh
03.03.05	Internal Notification notifying Inspector Post Examination, 2005
26.05.06	Letter annexing the list of provisionally permitted candidates to appear in Examination, 2005.
17.07.06	Hall Permit issued to the applicant for the Examination, 2006.
31.07.06	Result of Departmental Examination for Selection to the post of Inspectors Post Examination, 2005.
18.08.08	Letter from Respondent No.3 informing the applicant about his selection for appointment.
22.09.06	Letter issued by the Respondent No.1 revising the list of earlier selected candidates.
18.10.06	Letter from Respondent No.2 informing cancellation of earlier result sheet dated 31.07.06
19.10.06	Letter from respondent No.3 to the applicant regarding recast of the earlier select list.
23.10.06	Representation filed by the applicant.

Filed by :  
Sri Chandra Sekhar  
Hazarika  
Applicant  
through  
Mamta Manu  
Abnaseeb  
1/12/06

**BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH, GUWAHATI**

( An application under Section 19 of the Administrative  
Tribunal Act, 1985 )

**Original Application No: 292 of 2006**

**IN THE MATTER OF:**

Sri Chandra Sekhar Hazarika  
S.O.- Late Tileswar Hazarika  
Resident of Milan Nagar  
P.O.- C.R. Building  
Dibrugarh -786 003

.....Applicant

-Versus

1. The Union of India, Represented  
by the Director General, Govt. of  
India, Ministry of  
Communications and Information  
Technology, Department of Posts,  
Dak Bhavan, Sansad Marg  
New Delhi.
2. The Chief Postmaster General,  
Assam Circle, Meghdoot Bhawan  
Guwahati- 1.
3. The Superintendent of Posts,  
Dibrugarh Division,  
Dibrugarh -786 001

4. Sri Prasanta Kumar Das  
Postal Assistant  
Office of the S.S. Post,  
Assam Circle, 3<sup>rd</sup> Floor  
Meghdoot Bhawan, Guwahati-1

..... Respondents

**DETAILS OF THE APPLICATION:**

**I. Particulars of Orders against which this application is made :**

The present application is directed against the letter dated 19.10.06 issued to the applicant by the Respondent No.3 whereby it has been informed that the names of the candidates have been recast by the Directorate for appointment as Inspectors of Posts Office on the basis of results of the IPO's examination, 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August, 2005 dropping the name of the applicant and bringing in Respondent No.4. The said letter has been issued pursuant to the letter dated 18.10.06 issued by the Respondent No.2 which in turn was issued on the basis of the letter dated 22.09.06 issued by the Respondent No.1. Vide this application the applicant challenges the actions of the respondent authorities in recasting the earlier merit list of selected candidates for appointment as Inspector of Post Offices whereby the applicant was selected and placed at Serial No.5 of the merit list.

**II. Jurisdiction of the Tribunal :**

The applicant declares that the subject matter of the application is well within the jurisdiction of this Hon'ble Tribunal.

**III. Limitation :**

The applicant further declares that this application is filed within the limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

IV. **Facts of the Case :**

(1) That the applicant is a citizen of India and a permanent resident of Milan Nagar, Dibrugarh, in the District if Dibrugarh, Assam and as such is entitled to all the rights, privileges and protections guaranteed to the citizens of India under the Constitution of India and the Laws framed thereunder.

(2) That the applicant is presently serving as Postal Assistant, in the office of the Post master General, Dibrugarh Region, Dibrugarh under the Department of Posts. The applicant was initially appointed on 26.05.99 as Postal Assistant in the Deptt. of Posts, Dibrugarh Region, Dibrugarh, and has been working diligently and without any blemish and to the satisfaction of all concerned.

(3) That the applicant begs to state that the Respondent No.2 issued an internal advertisement dated 03.03.05 for examination to the post of Inspector , 2005 to be held from 12.08.05 to 14.08.05 as per the calendar of Departmental Examination, 2005. Application from eligible candidates in prescribed proforma were invited latest by 24.03.04. Further it was stated that vacancy be announced later on after declaration of the result of 2004.

A copy of internal advertisement dated 03.03.05 is annexed herewith and marked as **Annexure "A"**.

(4) That pursuant to the letter dated 03.03.05, the applicant applied for the said post and the Respondent No.2 vide its letter dated 26.05.05 enclosed a list of provisionally permitted candidates to appear in the Departmental Examination for promotion to the cadre of Inspector Posts, 2005 to be held from 12.08.05 to 14.08.05 as well as notifying the center.

A copy of letter dated 26.05.05 alongwith the list of permitted candidates is annexed herewith and marked as **Annexure "B"**.

(5) That thereafter the said examination for promotion to the cadre of Inspector posts, 2005 was held at the notified date and the applicant appeared in the said examination in his 1st chance and did very well and was expecting a positive results in his favour. But there was a long delay in declaration of the results of the said examination, 2005 and the applicant alongwith the other candidates were kept hanging.

(6) That in the meanwhile the internal advertisement or the examination for promotion to the cadre of Inspector posts, 2006 have been issued and dates for the examination was fixed from 04.08.06 to 06.08.06. The applicant being in the dark about the result of the earlier examination, 2005 applied for the same as an ardent caution on the ground that if he is not selected in the earlier examination, he would be able to take a chance at the present examination, 2006. The applicant was also issued the Hall Permit on 17.07.06 for appearing in the said Examination, 2006.

A copy of Hall Permit is annexed herewith and marked as **Annexure "C"**.

(7) That the applicant begs to state that soon after receipt of the Hall Permit for appearing in the Inspector Posts Examination, 2006, the results of the earlier examination 2005 was declared and was notified by the Respondent No.1 vide its Letter No. Staff/8-1/2005 dated 31.07.06. In the said result in order of merit, the applicant have been selected for appointment as Inspector of Post Offices and was placed at Serial No. 5 as a Scheduled Caste candidate.

A copy of letter dated 31.07.06 notifying the result of the Inspector Post Examination 2005 is annexed herewith and marked as **Annexure "D"**.

(8) That the applicant begs to state that on being selected for appointment as Inspector of Post Officer, the applicant did not appear in the Examination, 2006 for the said post as the same has become irrelevant for the applicant on his selection in the

Examination, 2005. Further the applicant was also issued a letter dated 18.08.06 by the Respondent No.3 confirming his selection for appointment as Inspector of Posts on the basis of the Inspector of Post Examination for the year 2005.

A copy of letter dated 18.08.06 is annexed herewith and marked as **Annexure "E"**.

(9) That pursuant to the said letters of selection for appointment of the applicant as Inspector of Post, the Respondent No.1 issued a letter dated 22.09.06 whereby the names of the selected candidates have been revised and to the utter surprise and dissatisfaction of the applicant the name of the applicant could not find place in the said revised list of selected candidates for the Inspector Post Examination, 2005 and was replaced by the Respondent No.4 who is a schedule Tribe candidate. It is pertinent to mention herein that there is no vacancy for Scheduled Tribe Candidate.

A copy of letter dated 22.09.06 alongwiht the revised list is annexed herewith and marked as **Annexure "F"**.

(10) That thereafter, on the basis of the impugned letter dated 22.09.06 issued by the respondent No.1 revising the names of selected candidates for Inspector Posts Examination, 2006, the Respondent No.2 issued a letter dated 18.10.06 informing the cancellation of the earlier result and informing the new list of selected candidates.

A copy of letter dated 18.10.06 is annexed herewith and marked as **Annexure "G"**.

(11) That thereafter, the Respondent No.3 vide letter dated 19.10.06 informed the applicant that the name of the candidates has been recast for appointment as Inspector of Post Offices on the basis of Examination held in 2005 and the name of the applicant have not found place in the said select list and a new list have been prepared.

A copy of letter dated 19.10.06 is annexed herewith and marked as **Annexure "H".**

(12) That the applicant begs to state that the applicant was devastated by the said recast of the selection of Inspector Posts in Examination, 2005 whereby the applicant's name did not figure. Though the applicant was selected for appointment in the said post when the results were declared, but the name of the applicant did not figure in the said list after revision and substituted by Respondent No.4 who is a Scheduled Tribe candidate. Because of the selection of the applicant in the Examination, 2005 the applicant did not appear in the examination, 2006 even though he was eligible and received his Hall Permit. Immediately thereafter the applicant filed a representation incorporating his grievances before the Respondent No.2 on 23.10.06 and also to respondent No.1. But till date the applicant have not received any communicated in this regard from either Respondent No.1 or Respondent No.2.

A copy of representation of the applicant is annexed herewith and marked as **Annexure "I".**

(13) That being highly aggrieved by the impugned action of the respondent authorities in dropping the name of the applicant from the merit list for selection for appointment as Inspector of Post Offices on the basis of Inspector of Post Offices Examination, 2005 and inserting the name of Respondent No.4, the applicant has approached this Hon'ble Tribunal by way of the instant application for redressal of his grievances.

#### V. **Grounds of Relief with Legal Provision :**

- (a) For that the Respondent authorities have made manifest error in revising the list of selected candidates on the basis of Inspector Posts Offices Examination, 2005 dropping the name of the applicant.
- (b) For that, the respondent authorities have acted in a most illegal, arbitrary and malafide manner against the

applicant in as much as the applicant have been duly selected for appointment in the post of Inspector and mad to suffer ever though there is no fault on the part of the applicant.

- (c) For that due to revision of the list of selected candidates for Inspector Posts Examination, 2005, the applicant could not appear in the said Examination, 2006 as a result of which he has lost 2 precious years of his career including training period which cannot be regained by any means.
- (d) For that, the backlog vacancy (Scheduled Caste) of the year 2004, is still lying vacant and under Reference Deptt. of Posts & Telegraphs, Office Memorandum No. 36012/2/96 Estt.(Res.) Dated 02.07.97, the reserved vacancies are to be determined afresh on the basis of post-based revised rosters and to be carried forward for future adjustments. As such if the backlog vacancy would have been brought forward, it would have created another vacancy for the Scheduled Caste and the applicant could have been accommodated in the said vacancy.
- (e) For that, the number of vacancies have been notified to be five with 4 vacancies for other castes and one vacancy for Scheduled Caste. No vacancy have been notified for Scheduled Tribes. Ironically in the revised Select List one Sri Prasanta Kumar Das (Respondent No.4) was named in the Select list against Scheduled Tribe vacancy which is non-existent in place of the applicant.
- (f) For that the applicant was selected in the order of merit for appointment as inspector of Post Offices on the basis of his performance shown in the results of the Inspector of Post Offices Examination , 2005 as a Scheduled Caste candidate . But in the revised list of selected candidates the name of the petitioner did not figure and replace by one Sri Prasanta Kumar Das, a Scheduled Tribe candidate and Sri Kumar Ranjan Roy have been placed as Scheduled Caste candidate who was earlier in other caste category. Under the above situation the applicant have to suffer for no fault in his part and have lost 2 precious years of his career.

- (g) For that, due to the delay in declaring the results, the applicant also received his Hall Permit for the said Examination, 2006 but due to his selection, he refrained from sitting in the examination, 2006. Therefore, revising the Select List of Examination, 2005 just after the examination of 2006 have illegally deprived the applicant by the respondent authorities which will have adverse ramification to the career of the applicant.
- (h) For that, the applicant has a strong *prima-facie* case in his favour. The applicant shall suffer irreparable loss and injury if the Respondent Authorities are not directed to consider the case of the applicant for appointment to the post of Inspector of Post Offices in view of his selection for the said post as well as granting all benefits attached to the said post and quash the letter dated 22.09.06 revising the earlier select list dated 31.07.06.
- (i) For that, the applicant has demanded justice which has been denied to him.
- (j) For that this application has been filed *bonafide* and for the ends of justice.

**VI. Details of Remedies Exhausted :**

That the applicant declares that he has no other alternative and efficacious remedy available to him except by way of this instant application.

**VII. Matters not previously filed or pending with any other Court :**

That the applicant declares that no such writ petition or suits has been filed regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal or any such application, writ petition or suits pending before any of them.

**VIII. Relief's Sought For :**

In the premises aforesaid the applicant humbly prays that your Lordship would be pleased to admit this application, call for the records and issue a notice to the respondents to show cause as to why the relief sought for by the applicant shall not be granted and after

hearing the parties and on cause or causes that may be shown, be pleased to grant the following relief :

- (a) To quash the impugned revised list of selected candidates for Inspector of Post Offices Examination, 2005 issued vide letter dated 22.09.06 by the Respondent No.1
- (b) To direct the respondent authorities to appoint the applicant in consonance with the order of merit for Inspector of Post Offices Examination, 2005 result issued vide letter dated 31.07.06 issued by the respondent No.2.
- (c) Any other relief or reliefs to which the applicant is entitled to, under the facts and circumstances of the case, as may be deemed fit and proper by this Hon'ble Tribunal.
- (d) Cost of the application.

**IX. Particulars of the IPO :**

- (I) IPO No. : 266 932677
- (II) Date of Issue : 30.11.06
- (III) Issued from : IPO
- (IV) Payable at : IPO

**X. Details of Enclosures :**

As already stated in the Index.

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GJM

## VERIFICATION

I, Sri Chandra Sekhar Hazarika, Son of Late Tileswar Hazarika, aged about 32 years, resident of Vill- Milan Nagar, Dibrugarh, in the district of Dibrugarh (Assam), do hereby solemnly affirm and verify that I am the applicant in this instant application and as such I am fully conversant about the facts and circumstances of the case. The statements made in this affidavit and in paragraphs 1,2,5 and 13..... of the ~~the~~ petition are true to my knowledge and those made in paragraphs 3,4 and 6 to 12..... being matters of records are true to my information derived therefrom which I believe to be true and I have not suppressed any material facts.

And I signed this verification on this the 1<sup>st</sup> day of December, 2006 at Guwahati.



**Signature of the Applicant**

28 ✓ Staff

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DEPARTMENT OF POSTS:INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE:GUWAHATI - 781 001

No.Staff/8-1/2005

Dated at Guwahati the March 3, 2005

To

1. The PMG, Dibrugarh.
2. The Director, PTC, Guwahati.
3. The Director of Accounts (P), Guwahati.
- 4-5. The Supdt. NESD/PSD, Guwahati.
6. The Manager, MMS, Guwahati.
7. The Ex-Engineer, PCD, Guwahati.
- 8-18. All Divisional Heads (PO & RMS) in Assam Circle.



Sub:- Inspector posts Examination, 2005 to be held from 12.08.05 to 14.08.05.

Ref:- CO/Guwahati letter No.Staff/8-3/2004 dated 18.01.2005.

The Examination for promotion to the cadre of Inspector posts for the year 2005 is scheduled to be held from 12.08.2005 to 14.08.2005 as per calendar of Departmental Examination, 2005.

The application from the eligible candidates in the prescribed proforma may kindly be obtained latest by 24.3.2005 and forwarded to Circle Office duly verified and recommended/not recommended on or before 8.04.2005 positively. Two copies of signed and attested pass port size photographs of the applicant may also be obtained and send along with the comparative list of the candidates. The crucial date for determining the age and length of service will be as on 1.7.2005. The number of chances availing by the candidates may kindly be verified and noted while recommending the official.

Vacancy position of Inspector posts cadre, 2005 will be announced later on after the declaration of the result of 2004.

A.P.M.G. (Staff)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Copy to:-

1. The Officer-in-charge, P&T Admn. Cell, APS Centre, Kamptee C/O 56 APO for information.
2. All Group Officers, CO/Guwahati.

No. Staff/8-3-5/20 (cc) (ew dt 8-3-05)

Notified in P.O. on 8-3-05  
Eligible officials willing to appear in  
the examination may submit their  
applications to CO within 24th March/05

For Chief Postmaster General  
Assam Circle, Guwahati - 781 001

REGISTERED MAIL  
POSTMASTER GENERAL  
ASSAM CIRCLE, GUWAHATI  
C-1713, GPO, GUWAHATI-781 001

Certified to be  
true copy  
Advocate

1. This one  
2/2005/00

✓

133

DEPARTMENT OF POSTS:INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE:GUWAHATI

No.Staff/8-1/2005

Dated at Guwahati the May 26, 2005

To

- 1-2) The SSPOs - Guwahati / Silchar.
- 3-9) The SPOs - Nalbari/Dhubri/Tezpur/Nagaon/Jorhat/Dibrugarh/Tinaklia.
- 10) The SSRM/ Guwahati.
- 11) The SRM/Silchar.
- 12) The PMG / Dibrugarh.

Sub:- Departmental Examination for Promotion to the cadre of Inspector posts, 2005 to be held from 12.8.05 to 14.8.05.

The list of Provisionally permitted candidates to appear in the above examination is enclosed in Annexure 'A' alongwith list of not permitted candidate in Annexure 'B'.

Hall permits of the permitted candidates are sent herewith for early delivery to the candidates concerned.

The examination will be held centrally at Guwahati Centre. The venue of the examination will be intimated by the SSPOs/Guwahati Division, Guwahati (Supervising Officer).

Any discrepancy regarding name, community, No. of chances availing by the candidates if noticed may kindly be corrected at your end under intimation to the undersigned.

Please acknowledge the receipt of this letter.

Enclo : As above.

A.P.M.G. (Staff)  
O/o Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Copy for information and necessary action to :-

1. The Asstt. Director General(DE), Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110 001.
2. Shri Sukleswar Das, SSPOs/Guwahati and Centre Supervisor. He is requested to intimate the venue of the Examination Hall to all concerned under intimation to this office.
3. The Officer-in-charge, P&T Admn. Cell, APS Centre, Kamptee, C/O 56 APO.
4. The APS Records, C/O 56 APO.
5. The Officer-in-charge, 2CBPO (Kolkata), C/O 99 APO.
6. The Director, APS(HQ), Northern Command (Udhampur) C/O 56 APO.
7. The Director, APS(HQ) Central Command (Lucknow) C/O 56 APO.
8. All Sr. Chief PMG/Chief PMG in India.

Enclo : As above.

For Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Notified to be true copy  
Advocate

ANNEXURE - A

List of permitted candidates to appear in Inspector Posts Examination 2005 to be held on 12-14/8/2005

Sl.	Name of the candidate	Comm.	Name of Division	No. of chances availing	Paper Answer in Hindi	Roll No.	Centre of Examination	Remarks
<b>A. Guwahati Division</b>								
1.	Saroj Kr. Bhattacharjee	OC	Guwahati	2 <sup>nd</sup> Chance	No	ASM/IP-01/2005	Guwahati	
2.	Mrinal Kr. Das	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-02/2005	-do-	
3.	Subhash Lahkar	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-03/2005	-do-	
4.	Santanu Sarmah	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-04/2005	-do-	
5.	Prasanta Kr. Das	ST	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-05/2005	-do-	
6.	Giri Kanta Deka	OBC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-06/2005	-do-	
7.	Sumuzzaman Ahmed	MOBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-07/2005	-do-	
8.	Mrityunjoy Chowdhury	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-08/2005	-do-	
9.	Munindra Kr. Bhuyan	OBC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-09/2005	-do-	
10.	Subhasish Bhattacharjee	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-10/2005	-do-	
<b>B. Dibrugarh Division</b>								
11.	Sutapa Bhattacharjee	OC	Dibrugarh	2 <sup>nd</sup> Chance	-do-	ASM/IP-11/2005	Guwahati	
12.	Mausumi Mazumder	OC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-12/2005	-do-	
13.	Makhan Ch. Das	SC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-13/2005	-do-	
14.	Mridul Gogoi	OBC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-14/2005	-do-	
15.	Manujuddin Ahmed	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-15/2005	-do-	
16.	Rijit Konwar	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-16/2005	-do-	
17.	Chandra Sekar Hazarika	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-17/2005	-do-	
18.	Jayanta Kr. Deb	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-18/2005	-do-	
<b>C. Cachar Division</b>								
19.	Jayasree Bhutan	OC	Cachar	1 <sup>st</sup> Chance	No.	ASM/IP-19/2005	Guwahati	
20.	Gautam Chanda	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-20/2005	-do-	
21.	Biswanath Deb	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-21/2005	-do-	

45.	Krishna Puzari	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-45/2005	-do-
46.	Abhijit Mahanta	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-46/2005	-do-
47.	Minati Devi Baruah	OC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-47/2005	-do-
48.	Swapna Deka	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-48/2005	-do-
49.	Paresh Chandra Das	SC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-49/2005	-do-

**H. Silchar RMS**

50.	Saumitra Goswami	OC	Silchar RMS	2 <sup>nd</sup> Chance	No	ASM/IP-50/2005	Guwahati
51.	Ranju Singha	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-51/2005	-do-
52.	L. Jatindra Singha	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-52/2005	-do-
53.	Faiz Uddin Barbhuiya	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-53/2005	-do-
54.	Apurba Lal Deb	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-54/2005	-do-
55.	Pradip Suklabaidya	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-55/2005	-do-
56.	Sudipta Nath	OBC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-56/2005	

**I. PMG / Dibrugarh**

57.	Manoj Nath	OBC	PMG/DR	1 <sup>st</sup> Chance	No	ASM/IP-57/2005	Guwahati
58.	Ajit Hazarika	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-58/2005	-do-
59.	Pronob Kr. Borpatragohain	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-59/2005	-do-

**J. Nalbari-Barpeta Division**

60.	Bhabesh Barman	OBC	Nalbari-Barpeta Division	1 <sup>st</sup> Chance	No	ASM/IP-60/2005	Guwahati
61.	Ajit Rajbongshi	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-61/2005	-do-
62.	Ranjit Saika	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-62/2005	-do-
63.	Kishor Kr. Talukdar	SC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-63/2005	-do-
64.	Dilip Kr. Haloi	SC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-64/2005	-do-
65.	Malin Ch. Nath	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-65/2005	-do-
66.	Kumar Ranjan Roy	OC	-do-	6 <sup>th</sup> Chance	-do-	ASM/IP-66/2005	-do-
67.	Rahim Uddin Ahmed	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-67/2005	-do-
68.	Rup Talukdar	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-68/2005	-do-
69.	Ratan Roy	OC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-69/2005	-do-

(A) 6  
6 1/2

DEPARTMENT OF POSTS:INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE:GUWAHATI

**HALL PERMIT**



1. Name of Examination : Inspector Posts Examination 2006  
2. Date of Examination : 04.08.06 to 06.08.06  
3. Name of candidate : Chandra Sekhar Hazarika  
4. Name of Division/Unit : Dibrugarh  
5. Roll No. of the candidate : ASM/IP- 38/06  
6. Centre of Examination : Guwahati  
7. Venue of Examination : [To be notified by the SSPOs/Guwahati]  
8. Name & designation of the Supervising Officer : Shri D. N. Sharma, SSPOs, Guwahati  
Guwahati Division, Guwahati  
9. Specimen signature of the candidate : Chandra Sekhar Hazarika

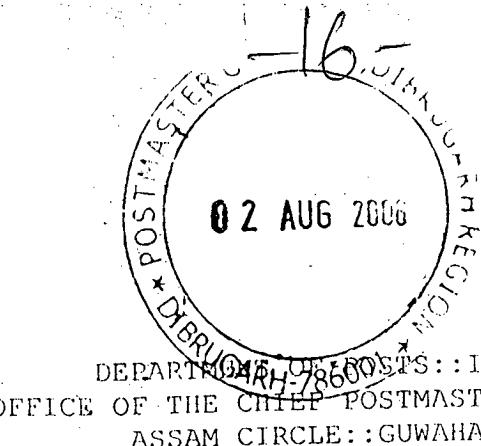
Attested by

*June 17/7/06*  
सदस्यक निदेशक (कर्मचारी)  
ASSISTANT DIRECTOR (STAFF)  
(Designation & Signature of the  
Head of Division/Unit with the Seal)  
डिब्रुगढ़ अंतर्गत DIBRUGARH REGION  
গুৱাহাটী / DIBRUGARH - 786 001

<b>Time Table</b>		
<b>Day/Date</b>	<b>Time</b>	<b>Paper</b>
04.08.06 (Friday)	10.00 AM to 1.00 PM	Paper-I (without books)
04.08.06 (Friday)	2.00 PM to 5.00 PM	Paper-II (without books)
05.08.06 (Saturday)	10.00 AM to 1.00 PM	Paper-III (with books)
05.08.06 (Saturday)	2.00 PM to 5.00 PM	Paper-IV (with books)
06.08.06 (Sunday)	10.00 AM to 1.00 PM	Paper-V (without books)

Contd.

*Se*  
*ST*  
Certified to be true copy  
Advocate

ANNEXURE-D

No. Staff/8-1/2005

Dated at Guwahati the July 31, 2006

To

✓ 1. The PMG, Dibrugarh.  
 2. The Director, PTC, Guwahati.  
 3. All Divisional Heads in Assam Circle.

Subject:- Result of the Departmental Examination for selection to the posts of Inspectors of Posts Examination for the year 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August, 2005.

In pursuance of Directorate, New Delhi letter No.A-34013/1/2006-DE dated 26.7.2006 this is for your information that the following candidates of this circle with names arranged in order of merit have been selected for appointment as Inspector of Post Offices on the basis of results of the Inspector of Post Offices Examination 2005 held on 12<sup>th</sup> to 14<sup>th</sup> Aug/2006.

Sl. No.	Name of the candidate	Roll No.
1	Soraj Kr. Bhattacharjee	ASM/IP-01/2005
2	Kumar Ranjan Roy	ASM/IP-66/2005
3	Anup Kr. Saha	ASM/IP-30/2005
4	Santanu Sarmah	ASM/IP-04/2005
5	Chandra Sekhar Hazarika(SC)	ASM/IP-17/2005

A. P. M. G. (Staff)  
 O/o Chief Postmaster General  
 Assam Circle, Guwahati-781 001

Certified to be true copy  
 S. P.  
 Advocate

Department of Posts, India  
Office of the Superintendent of Posts, Dibrugarh Division,  
Dibrugarh-786001.

2/2

To

- (1) Sri Chandra Sekhar Hazarika  
P.A. at R.O. Dibrugarh
- (2) Sri Makhan Ch. Das  
IPOs (C & PG) Divisional Office  
Dibrugarh.
- (3) Sri Mridul Gogoi  
P.A. Divisional Office, Dibrugarh
- (4) Md. Manujuddin Ahmed  
P.A. Divisional Office, Dibrugarh.
- (5) Sri Rijit Konwar  
P.A. Divisional Office, Dibrugarh.

No.: B-1/APOs/Exam/Ch.II      Dated at Dibrugarh the 18<sup>th</sup> August / 2006.

Sub.: - Result of Inspector of Posts Examination for the year 2005 held on 12<sup>th</sup>  
August/2005 to 14<sup>th</sup> August/2006. 2005

As communicated by Circle Office, Guwahati Sri Chandra  
Sekhar Hazarika, P.A. R.O. Dibrugarh has been selected for appointment as  
Inspector of Posts on the basis Inspector of Posts Examination for the year 2005  
held on 12<sup>th</sup> to 14<sup>th</sup> August/2006. 2005

For Superintendent of Posts  
Dibrugarh Division, Dibrugarh-786001.

4/2006

Certified to be true copy  
Dr.  
Advocate

16 OCT 2006

Ministry of Communications/ and Information Technology  
Department of Posts

Dak Bhavan, Sansad Marg,

New Delhi, the 22nd September, 2006

To

The Chief Postmaster General,  
Assam Circle,  
Guwahati - 781001.

Sub: Result of the Departmental Examination for selection to the posts of Inspectors of Posts Examination for the year 2005 held on 12th, 13th and 14th August, 2005.

Sir,

I am directed to refer to your letter No. Staff/8-1/2005 dated 23.08.2006 on the above subject and to say that it has been decided to recast the list of Successful candidates circulated vide our letter of even number dated 26th July, 2006 as a result of wrong indication of category against the name of one Shri Kumar Ranjan Roy at SI No. 16 in the tabulation sheet furnished by the Circle vide your letter No. Staff/8-1/2005 dated 28.11.2005.)

2. The names of the candidates and their Roll numbers have been shown in the Annexure on the basis of information furnished by the Circle. In case any mistake in the names of the candidates is noticed later on, the same may please be corrected and the corrections may be intimated to this office also. In case later on it is found that any of the selected candidate(s) was not eligible to take the Examination under the existing rules or instructions on the subject for any other reasons or in case any mistake is found later on with regard to announcement of the result of any candidate for any reason whatsoever, his/her name will be deleted from the list of successful candidates, as the case may be. This result is also subject to any change in the merit list of selected candidates due to future re-totaling and verification of answer books or any reason in accordance with the existing rules and instructions. It may please be noted that no provisional candidate should be given appointment without regularization of candidature.
3. It is informed that the names of the candidates have been arranged in the order of merit showing respective serial number in the merit list. You are, therefore, requested to fix the seniority accordingly.
4. This supersedes Directorate's letter of even number dated 26th July, 2006.

Yours faithfully,

*SKB*  
(S.K. Bahl)  
Assistant Director General(DE)

Copy to :

1. All Directors, Postal Training Centres.
2. SPG/SPB-II/Training Sections (Dak Bhavan, New Delhi-110001).
3. Tabulation Register.
4. Guard File.

*Notified to be true copy*  
*Shivam*

*Cancelled*

**REVISED LIST OF SELECTED CANDIDATES ON THE BASIS OF  
INSPECTOR POSTS EXAMINATION, 2005 HELD ON 12th, 13th &  
14th AUGUST, 2005**

**ASSAM CIRCLE**

	OC	SC	ST	Total
No. of Vacancies	04	01	-	05
No. of candidates selected	04	01	-	05

S.No.	Roll No. with Circle Index letter	Name of candidate S/Shri
1.	ASM/IP-01/2005	Soraj Kr. Bhattacharjee
2.	ASM/IP-30/2005	Anup Kr. Saha
3.	ASM/IP-04/2005	Santunu Sarmah
4.	ASM/IP-05/2005	Prasanta Kr. Das (ST)
5.	ASM/IP-66/2005	Kumar Ranjan Roy (SC)

*Autulfied to be true copy  
S.  
Advocate*

18 OCT 2006

Department of Posts: India  
 Office of the Chief Postmaster General  
Assam Circle: Guwahati-781 001

Dated at Guwahati the October 18, 2006

No. Staff/8-1/2005

To

1. The Postmaster General, Dibrugarh.
2. The Director, PTC, Guwahati.
3. All Divisional Heads in Assam Circle.

Subject:- Result of the Departmental Examination for selection to the posts of Inspectors of Posts  
 Examination for the year 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005.

In pursuance of Directorate, New Delhi letter No.A-34013/1/2006-DE dated 22.9.2006 it is intimated you that the result of the Inspector Posts Examination 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005 has been recast by the Directorate. Now, it is for your information that the following candidates of Assam Circle with names arranged in order of merit have been selected for appointment as inspector of Post Offices on the basis of results of the Inspector of Post Offices Examination 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005. This is in cancellation of the result circulated vide this office letter of even No. dated 31.7.2006. Photo copy of the Directorate letter mentioned above is also enclosed herewith.

S/No.	Name of the candidate	Roll Number
1.	Soraj Kr. Bhattacharjee	ASM/IP-01/2005
2.	Anup Kr. Saha	ASM/IP-30/2005
3.	Santanu Sarmah	ASM/IP-04/2005
4.	Prasanta Kr. Das (SF)	ASM/IP-05/2005
5.	Kumar Ranjan Roy (SC)	ASM/IP-66/2005

Encl : As above.

*A. P. M. G. (Staff)*  
 O/o Chief Postmaster General  
 Assam Circle, Guwahati-781 001

Copy to :-

Shri .....

For information.

*For Chief Postmaster General*  
 Assam Circle, Guwahati-781 001

*Certified to be true copy*  
*Advocate*

Department of Posts :: India  
Office of the Superintendent of Posts, Dibrugarh Division,  
Dibrugarh-786001.

To

Sri Chandra Sekhar Hazarika  
Postal Assistant  
Regional Office, Dibrugarh.

No.: B-1/IPOs/Exam./Ch.II      Dated at Dibrugarh the 19th October/2006.

Sub.: - Result of the Departmental Examination for selection to the posts of Inspector of Posts Examination for the year 2005 held on 12th, 13th and 14th August 2005.

In pursuance of C.O's letter no. Staff/8-1/2005 dated 18.10.06 and communicated vide Directorate, New Delhi letter no. A-34013/1/2006-DE dated 22.09.06, the name of the following candidates has been recast by the Directorate for appointment as Inspector of Posts Offices on the basis of results of the IPOs Examination 2005 held on 12th, 13th and 14th August, 2005.

Sl.No.	Name of the candidate	Roll No.
1.	Saroj Kr. Bhattacharjee	ASM/IP-01/2005
2.	Anup Kr. Saha	ASM/IP-30/2005
3.	Santanu Sarmah	ASM/IP-04/2005
4.	Prasanta Kr. Das(ST)	ASM/IP-05/2005
5.	Kumar Ranjan Roy (SC)	ASM/IP-66/2005

*Chandra Sekhar Hazarika*  
Superintendent of Posts  
Dibrugarh Division, Dibrugarh-786001.

*Certified to be true copy*  
*Advocate*

To

The Chief Postmaster General (Staff)  
Assam Circle, Meghdoot Bhawan  
Guwahati-781001

23-10-06

(Through proper Channel)

Subject: - Prayer to sustain me as selected candidate in Inspector of Posts, Examination, 2005.

Respected Sir,

Most humbly and respectfully I state that, I appeared in the Inspector of Posts Examination, 2005, which was held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005.

That Sir/Madam, the result of the aforesaid examination was declared on 31<sup>st</sup> July 2006, vide CO's letter no: Staff/8-1/2005, communicated Vide, Directorate New Delhi no: A-34013/1/2006-DE, dated 26-07-2006. And I was intimated of the result on 18<sup>th</sup> August 2006, vide SPOs, Dibrugarh Division letter no: B-1/IPOs/Exam/ChII, dated 18<sup>th</sup> August, 2006, where in it was mentioned that I am among the successful candidate and I was selected under reserved quota (SC), Sl.No-5.

Then after again on 18<sup>th</sup> October 2006, a recast result was declared of the above cited exam, vide CO's letter no: Staff/8-1/2005, dated 18<sup>th</sup> Oct, 06, communicated vide, Directorate, New Delhi letter no: A-34013/1/2006-DE Dated 22-09-2006. And I was intimated of the result on 19th October 2006 Vide, SPOs Dibrugarh Division, letter no: B-1/IPOs/Exam/CHII, Dated, 19-10-2006, where in it was mentioned that I am not among the successful candidate and my name is replaced by someone other candidate.

That Sir, on receipt of the letter from the SPOs, Dibrugarh Division, I felt it strucks me just like bolt from the blue and I was unconscious for more than half an hour which injured my heart and mentality, where my personal as well as family reputation is involved.

So, now I want to know, why this replacement was done. Though it was mentioned in the Directorate, New Delhi letter no: A-34013/1/2006-DE Dated 22-09-2006, that due to wrong indication of category against the name of one Shri. Kumar Ranjan Roy at SL.NO-16 in the tabulation sheet furnished by Circle Ofice, vide letter no: Staff/8-1/2005, dated 28-11-2005, a wrong result was declared on 26-7-2006, vide Directorate New Delhi letter no: A-34013/1/2005-DE dated 26-7-2006.

That Sir, the result of the Inspector of Posts, Examination 2005, was declared just before 3 days of Inspector of Posts, examination, 2006

*Identified to be true copy  
S. V.  
Advocate*

- 23 -

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Though I applied for the said examination and the admit card in my hand I could'nt appear in the examination which happened only because of the Circle Office mistake,for which I have lost 2 precious years of my career, including training period,which cannot be regained by any means.

That Sir,I have learnt that the back log vacancy(SC) of the Year 2005,is still lying vacant.So I wish that the post may be carried over to the year 2005 and accommodate me in that post.

So,inspite of any consequences,whatever it may be, I may be considered and declared successful as earlier.I remain, Sir/Madam.

Yours faithfully

Dated: 23-10-06

( Shri. Chandra Sekhar Hazarika)  
PA, O/O PMG,Dibrugarh Region  
Dibrugarh-786001

Place: